Annexure-8

Name of the corporate debtor: KUT ENERGY PRIVATE LIMITED; Date of commencement of CIRP: 07.10.2019; List of Creditors as on: 14.10.2020

List of Operational creditors (other than Workmen, employees and Gvernment dues)

		ω					2			ы	No.	SI.
	(NSDL), A Wing, Kamla Mills Compound, Senapati Bapat Marg, Lower Parel, Mumbai	National Securities Depositories limited			Shimla	Bhawan, Sector 4, New	Sai Urja Hydel Projects	Mandideep, Dist Raisen, Bhopal	Industrial Area,	Andritz Hydro Private Limited, D-17, MPAKVN	Name of creditor	
	1	10.02.2020					26.12.2019			23/12/2019	Date of receipt	Details of claim
342893646	~	26550					317100000			25767096	Amount claimed	f claim
25793646		26550								25767096	Amount of claim admitted	
		unsecured Operational				Operational	unsecured			unsecured Operational	of Nature of	De
							ı				Amount covered by security	Details of claim admitted
											Amount Amount Whethe covered by covered by related security guarantee party?	admitted
		No					No			No	Whether related party?	
		ı					-			ı	% of voting in COC	
		ı					-			1	Amount of contingent claim	
		ı					ı			1	mutual dues, that may be set off	Amount of
		1					317100000			1	Amount of claim claim rejected under	
		ı					ı			1	Amount of claim under verification	
			the books of accounts of CD	documents by the claimant and in recociliation with	requisite	non provsion of	Claim could not be				Remarks, if any	

